



2026:AHC:24502

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 613 of 2026

Sanjay Kumar

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ashutosh Gupta, Mohd. Faizan Ali, Vandana Gupta
Counsel for Respondent(s)	:	C.S.C., Pranjal Mehrotra

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Correction Application No.2 of 2026

1. By way of correction application, correction has been sought in the order dated 21.01.2026 in para-2 line nos.1 and 2 for deletion of the words starting from "she was selected as Staff Nurse (Maid)" while substituting it with "he was selected as Staff Nurse (Male)".
2. The correction application is **allowed** accordingly.

February 4, 2026

N.S.Rathour

(Vikas Budhwar,J.)